

Seventeenth Loksabha

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Title: The Judicial Standards and Accountability Bill, 2022

DR. SANJEEV KUMAR SINGARI (KURNOOL): Sir, I beg to move for leave to introduce a Bill to lay down judicial standards and provide for accountability of Judges and for matters connected therewith.

माननीय सभापति: प्रश्न यह है :

“कि न्यायिक मानक अधिकथित करने और न्यायाधीशों की जवाबदेही का उपबंध करने तथा उससे संबंधित विषयों के लिए विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

प्रस्ताव स्वीकृत हुआ।

DR. SANJEEV KUMAR SINGARI: Sir, I introduce the Bill.